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THE MAHARASHTRA CASINOS (CONTROL AND TAX) (REPEAL) ACT, 2023

[Text as on 11 th	December	2024]
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- 1. Short title.
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MAHARASHTRA ACT No. IV OF 20241

[THE MAHARASHTRA CASINOS (CONTROL AND TAX) (REPEAL) ACT, 2023.]

[This Act received the assent of the Governor on the 3rd January 2024; assent was first published in the *Maharashtra Government Gazette*, Extraordinary No. 4, Part IV, on the 3rd January 2024.]

An Act to repeal the Maharashtra Casinos (Control and Tax) Act, 1976.

WHEREAS, it is expedient to repeal the Maharashtra Casinos (Control and Tax) Act, 1976 (Mah. XXXI of 1976); it is hereby enacted in the Seventy-fourth Year of the Republic of India, as follows:—

- **1. Short title.** This Act may be called the Maharashtra Casinos (Control and Tax) (Repeal) Act, 2023.
- **2. Repeal of Mah. XXXI of 1976.** The Maharashtra Casinos (Control and Tax) Act, 1976 (Mah. XXXI of 1976), is hereby repealed.

For Statement of Objects and Reasons of the L. A. Bill No. XLV of 2023, *see Maharashtra Government Gazette*, 2023, Extraordinary No. 45, Part V-A, dated the 7th December 2023, page 2.